

O.A.No.336/2010

Dated:-13.09.2011.

Hon'ble Sri. Justice Alok Kumar Singh, Member (J)
Hon'ble Sri. S.P. Singh, Member (J)

For Applicant:-Sri Raj Singh prays for and is granted one week more time to file R.A.

For Respondents:-Sri S. Verma has no objection.

List on 17.11.2011.

S.P.S.
Member (A)

A.S.
Member (J)

Amit/-

O.A. No.336/2010

17.11.2011.

Hon'ble Justice Shri Alok Kumar Singh, Member (J)

Sri Raj Singh is present for the applicant. Sri S. Verma, learned counsel for the respondents is not available today.

According to office, RA has not been filed. Let it be filed positively before the next date.

List on 11.1.12.

A.S.
Member (J)

vidya

11.1.12

Written 19-3-12

A.S.

O.A. 336/10

19.3.2012.

Hon'ble Justice Sri Alok Kumar Singh, Member (J)
Hon'ble Sri S. P. Singh, Member (A)

For applicant Sri Raj Singh.

For respondents Sri S. Verma.

Learned counsel for the applicant says that this O.A. has become infructuous. Learned counsel for the respondents has to say nothing against it.

In view of the above, the O.A is disposed of having become infructuous. No order as to costs.

S.P.S.
Member (A)

A.S.
Member (J)

vidya